

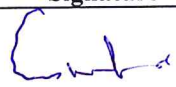
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
SINGLE MEMBER BENCH**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.1.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)SRNO.4065/9/HDB/2017
NAME OF THE COMPANY	Vaayucon Greentech Private Limited
NAME OF THE PETITIONER(S)	Vani Biochem
NAME OF THE RESPONDENT(S)	Vaayucon Greentech Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Sai Ramesh Krishna	Proprietor	944 1202498	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri G. Sai Ramesh Krishna, Proprietor of the Petitioner Company in person today and submit that the issue in question is likely to be resolved soon. Thus, requested time. Post the case on 2.2.2018.


Member (J)